NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

. 197/15

PETITION NUMBER

: TP21/17

NAME OF THE PETITIONER(S)

: SECURITY SERVICES

NAME OF THE RESPONDENT(S)

BHORUKA POWER CORPN. LTD.

UNDER SECTION

: 433(e)(f)

S.NO.

NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

N. Shanker Rangraji N. Shanker Rangraji Advicate, High count

NO, 906/C 11 A Cross vyalviewal, Malleshwarem Banyalore - 560003 9448086785

Counsel for petitioner is present. None appeared for respondents, Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 20.03.2017.

MEMBER (J)

MEMBER (T)